

**Specialist services in CGHS dispensary, Ashok Vihar**

3285. SHRI RAM KISHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether arrangements for ENT, Skin, Dental etc. Specialist Services do not exist in Ashok Vihar CGHS Dispensary in the absence of which the beneficiaries have to go to Dr. Ram Manohar Lohia Hospital to avail of these services; and

(b) the steps being taken by Government to provide the above facility and a time by which the same is likely to be made available?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) Yes. Ashok Vihar Dispensary is attached to Dr. Ram Manohar Lohia Hospital for specialist services.

(b) There is no proposal to provide specialist facility in Ashok Vihar Dispensary due to acute shortage of specialists and financial constraints.

**Number of Miners killed in Collieries during 1978**

3286. SHRI JANARDHANA POOJARY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the number of miners killed in accidents in the collieries during 1978; and

(b) the causes of the accidents and compensation paid to families of the deceased?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) According to provisional figures furnished by the Director General of Mines Safety, 188 persons were killed in accidents in Coal Mines during the year 1978.

(b) The main causes of the accidents were, as under:—

1. Ground Movement (Fall of roof/side).
2. Machinery (including transportation).
3. Explosives.
4. Electricity.
5. Dust, Gas and other Combustible material.
6. Falls (other than falls of ground).
7. Other causes (including irruption of water).

Compensation is payable by the managements under the provisions of Workmen's Compensation Act, 1923, the administration of which is within the State sphere.

**Treasure Box belonging to Netaji Subhas Chandra Bose**

3287. PROF. SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have got all the reports about Netaji's treasure that had been sent to the Government of India by the Government of Japan;

(b) if so, all facts collected upto now;

(c) whether Government had informed Khosla Commission that the file marked as "Netaji's treasure" which was being handled by the former Additional Secretary to the Prime Minister (Mr. Mohd. Yunus) has been destroyed or missing; and

(d) whether Government will institute a thorough inquiry to find out all facts about the missing treasure of Azad Hind Government that was carried by Netaji Subhas Chandra Bose on 17th August, 1945 when he left Saigon by air?